

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11-02-2020

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : IBA/27/2020  
NAME OF THE PETITIONER(S) : AVANT GARDE HEALTHCARE ENGINEERING PVT LTD  
NAME OF THE RESPONDENT(S) : SWISS GARNIER GENEXIAS SCIENCES PVT LTD  
UNDER SECTION : SEC 9 RULE 6 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
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M. Charumathi  
For A.K.M LLP

counsel for  
corporate  
debtor

Charumathi

Ms. Aditi Tuteja, Adv  
Ms. Vishakha Gupta, Adv  
Mr. Rahul Shankar, Adv

counsel for  
Applicants

Vishakha

**ORDER**

Counsel for the Petitioner has moved this Petition. Upon service of an advance copy of the notice, the Corporate Debtor is being represented by M. Charumathi, Advocate, who undertakes to file vakalath on behalf of the Corporate Debtor and also seeks some time to file the reply to the Petition. Let the vakalath be filed within a day or two and the reply be filed within two weeks from today with an advance copy be duly furnished to the Counsel for the Petitioner. Post this matter on 03.03.2020.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)